

ITEM NO.38
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 705/2020

STATE OF U.P.

Appellant(s)

VERSUS

SHABBIR

Respondent(s)

Date : 21-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent, but none has entered appearance.

Ld. counsel for the appellant-State submits that the original records are awaited from the High Court as well as Trial Court. The office report indicates that D.O. was issued on 10.2.2022.

Awaiting the records, list on 2.5.2022.

AVANI PAL SINGH
Registrar